

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 112
Appeal/13(MP)2021

Order under Section 252(3)

IN THE MATTER OF:

Bhisham Mercentile LLP
V/s
ROC Gwalior

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Masoom K Shah, learned counsel
For the Respondent :

ORDER

Learned counsel for the Appellant states that the service on ROC and Income Tax Department is complete. The service of affidavit is filed recently.

None appeared on behalf of RoC and Income Tax Department.

The RoC and Income Tax Department are directed to file their response with the copy of order be served on them.

List the matter on 23.08.2021


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

Sapna

-SD-
Dr. DEEPTI MUKESH
MEMBER (JUDICIAL)